GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.4553 TO BE ANSWERED ON 22nd MARCH, 2018 SAGARMALA PROGRAMME

4553. SHRI SANJAY KAKA PATIL:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government has taken initiatives under Sagarmala programme announced by the then Prime Minister on 15th August, 2003;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government during the last fifteen years to develop one of the most important area of the said programme by making inland water transport a viable alternative to the heavily burdened rail and road transport in the country?
 ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA)

(a)&(b):Yes, Madam. The Sagarmala programme is the flagship programme of the Ministry of Shipping to promote port-led development in the country through harnessing India's 7,500 km long coastline, 14,500 km of potentially navigable waterways and strategic location on key international maritime trade routes. The main vision of the Sagarmala Programme is to reduce logistics cost for EXIM and domestic trade with minimal infrastructure investment.

Sagarmala Programme was approved by the Union Cabinet in March 2015 and a National Perspective Plan was prepared by the Ministry of Shipping which was released on 14th April 2016, by the Hon'ble Prime Minister.

As part of the Sagarmala Programme, more than 550 projects worth investments of over Rs. 8 Lac Crore have been identified for implement over next 20 years under four pillars of Sagarmala, namely, Port modernization and new port development, Port

connectivity enhancement, Port-led industrialization and Coastal community development. 289 projects worth Rs.2.16 lakh core are under various stages of implementation and development.

The Sagarmala Development Company was incorporated on 31stAugust 2016, after receiving Cabinet approval on 20thJuly 2016, for providing funding support to project SPVs and residual projects under Sagarmala. To improve last mile rail connectivity to ports, Indian Port Rail Corporation Limited was incorporated on 10th July 2015.

(c): Govt. declared 111 National Waterways (NWs) (including 5 existing NWs declared since 1986 onwards) under the National Waterways Act, 2016 with effect from 12th April, 2016 to promote Inland Water Transport (IWT) as an economical, environmental friendly and alternative mode of transport. Further, other salient steps taken to promote IWT by GoI in the last four years are implementation of the Jal Marg Vikas Project for augmenting the navigation capacity of NW-1 from Haldia to Varanasi, development of Ro-Ro facilities and construction of floating terminals in Muktiyala to Vijayawada stretch of NW-4 and commencement of work on 8 new NWs.
